

DIVISION BENCH

ITEM NO.139

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.58/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAMESH CHANDRA AGARWAL & ORS V/S R.L. INVESTMENT AND FINANCE COMPANY LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Pallavi Tayal Chadda with Sh. Saurav Jain, Advts. : *For the Petitioner*
Sh. Ankit Mishra, CS : *For the Respondent No.2*
Sh. Ankur Goel alongwith Sh. Saket Singh, Advts. : *For the Respondent No.3*

ORDER

Ld. Counsels representing the parties present through VC.

At joint request, the matter is adjourned for 1st November, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**